

(f) if so, the details thereof and if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DR. U. VENKATESWARLU):

(a) Yes, Sir.

(b) The scheme is open from 8.8.96 to 20.9.96 about 6,000 flats of categories II & III are under offer under this scheme. The brochure of the scheme is available @Rs. 50/- each through select branches of the Central Bank of India in Delhi/ New Delhi of the 6,000 flats, 1900 flats are ready-built. The flats are mainly located at Paschim Vihar, Peeragarhi, Madipur, Pitam Pura, Dwarka sub-city, Kondli Gharoli, Rohini, Vikas Kunj etc.

(c) and (d) No, Sir. The amount of initial deposit represents a part of the disposal price and the applicants are required to pay this amount at the time of submitting applications.

(e) and (f) The DDA proposes to launch shortly the Expandable Housing Scheme 1996. Persons belonging to lower and middle income groups will get on opportunity to apply under this Scheme under which 3500 ready-built flats comprising of one room sets and two room sets will be offered.

पेप्सी फूड लिमिटेड द्वारा आयात/निर्यात करने की शर्तें

2553. श्री चिमनभाई हरिभाई शुक्ल:

श्री अनन्तराघ देशशंकर दवे:

क्या खाद्य प्रसंस्करण उद्योग मंत्री यह बताने की कृपा करेंगे कि:

(क) पेप्सी फूड लिमिटेड द्वारा आयात/निर्यात करने के संबंध में क्या शर्तें निर्धारित की गई हैं;

(ख) क्या पेप्सी कंपनी इंडिया होल्डिंग और इसकी सहायक कंपनियों पर समान शर्तें लागू हैं;

(ग) यदि नहीं, तो तत्संबंधी क्या व्यौरा है; और

(घ) यदि नहीं, तो इसके क्या कारण हैं?

खाद्य प्रसंस्करण उद्योग मंत्रालय के राज्य मंत्री (श्री दिलीप कुमार राय): (क) मैं पेप्सी फूड

लिमिटेड द्वारा आयात-निर्यात करने के संबंध में यह शर्त निर्धारित की गई है कि इस दौरान आयात-निर्यात अनुपात 3:1 बनाए रखा जाएगा।

(ख) से (घ) आयात/निर्यात के संबंध में पेप्सिको इंडिया होल्डिंग पर कोई शर्तें नहीं लगाई गई हैं।

Development of Cities in Maharashtra

2554. SHRI GOVINDRAO ADIK: Will the PRIME MINISTER be pleased to state:

(a) the number of cities in Maharashtra which have been selected for development;

(b) the details of steps taken by Government in that direction, so far; and

(c) if the answer to part (b) above be in the negative, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DR. U. VENKATESWARLU): (a) to (c) A total number of 90 cities/towns have been selected for development under the Centrally Sponsored Scheme of Integrated Development of Small & Medium Towns (IDSMT) since inception (1979-80). The Central assistance released by Government of India for these cities/ towns till date amounts to Rs. 3158.67 lakhs. The State Government has reported an expenditure of Rs. 4297.17 lakhs as against Central share, State share and Institutional Finance components under the Scheme by April, 1996. The townwise details are annexed. [See Appendix 178, Annexure No. 58]

Scrapping/Modifying the Quota for Promotions in CPWD

2555. SHRIMATI ANANDIBEN

JETHABHAI PATEL: SHRI SHIV

CHARAN SINGH:

Will the PRIME MINISTER be pleased to state:

(a) whether in CPWD there is any quota for promotion of Executive